

II

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 21/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company:

Munjani Infrastructure Pvt. Ltd.

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | DHIREN R. DAVE | PCS | Appellant | <u>SD</u> |
| 2. | | | | |

ORDER

Learned PCS Mr. Dhiren Dave present for Appellant. None present for ROC.

Appellant filed copy of STK-5.

No objections received from ROC.

Heard arguments of Learned PCS for Appellant.

Order reserved.

1/10/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.